

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**N O T I F I C A T I O N**

Dated- Guwahati, the 10<sup>th</sup> January, 2020

**No. HC.VII-167 (Pt.-VII)/2014/405/A** : Hon'ble the High Court has been pleased to **recall** the nominations of the following Judicial Officers from the three day Workshop on "**Multi-Agency Coordination in Tackling Violence against Women and Children in India**", scheduled to be held from **15 – 17 January, 2020 at the Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie-**

Sl. No.	Name	Designation
1.	Smti Munmee Neog	Sub-Divisional Judicial Magistrate (S), Goalpara [under order of transfer as Sub-Divisional Judicial Magistrate (M), Abhayapuri]
2.	Smti Surajita Trivedy	Sub-Divisional Judicial Magistrate (S), Barpeta [under order of transfer as Sub-Divisional Judicial Magistrate (M), Gossaigaon]

**The Officers will be entitled for reimbursement for cancellation of their air tickets.**

By order,  
Sd/- Dhrupad Kashyap Das  
Registrar (Judicial)  
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VII)/2014/406 - 418/A dated 10.01.2020

Copy forwarded for information and necessary action to:

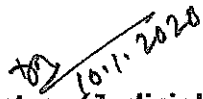
1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-VII)/2014/40/A, dated 3<sup>rd</sup> January, 2020)
3. Ms. Alankrita Singh, IPS, Deputy Director, LBSNAA & Associate Coordinator, NGC, Mussoorie.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Goalpara / Bongaigaon / Barpeta / Kokrajhar.

***He / she is requested to inform the concerned officer of his / her District accordingly.***

8. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.

9. Smti Munmee Neog, Sub-Divisional Judicial Magistrate (S), Goalpara [under order of transfer as Sub-Divisional Judicial Magistrate (M), Abhayapuri]
10. Smti Surajita Trivedy, Sub-Divisional Judicial Magistrate (S), Barpeta [under order of transfer as Sub-Divisional Judicial Magistrate (M), Gossaigaon]
11. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

  
**Registrar (Judicial)**  
